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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 16th June, 1980.  
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NOTIFICATION  
INCOME TAX

No.3474(F.No.203/155/80-EPA.II): In continuation of this Department's notification No.2187(F.No.203/13/78-EPA.II) dated 25th February, 1978, it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section(1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the Centre will maintain a separate account of the sums received by it for medical research.
- ii) That the Centre will furnish annual returns of its scientific research activities to the Council for each year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Centre will furnish an annual audited statement of accounts to the Council for each year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION ("SCIENTIFIC RESEARCH ASSOCIATION")

DIABETES RESEARCH CENTRE, MADRAS.

The notification is effective for a further period of 3 years from 21.2.1980 to 20.2.1983.

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Copy forwarded to:-

- 1. All Commissioners of Income-tax.(2 copies).
- 2. D.I.(I.T. & Audit)/Investigation/R.S.&P., New Delhi.
- 3. Dte of O&MS(I.T.), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Indian Council of Medical Research, Medical Enclave, Ansari Nagar, Post Box No.4508, New Delhi-110016, with reference to their letter No.19/9/73-AA.II dated 8.5.1980.
- 5. The Director, Diabetes Research Centre, 5-7, Main Road Madras, for information/necessary action.
- 6. Comptroller & Auditor General of India.(40 copies).
- 7. Bulletin Section of the D.I.(RS&P), New Delhi.

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AUTHORISED FOR ISSUE

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ASSISTANT DIRECTOR OF INSPECTION(RS&P).

No.CC/EPA.II/3264/768/RSP/80.

\* SEARMA \*